Copy of Agreement between Central Government and Government of Himachal Pradesh regarding development and maintenance of road links and a copy of Solatium Fund (Amendment) Scheme, 1983.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): I beg to lay on the Table:

- (1) a copy of Agreement (Hindi and English versions) entered into between the Central Government and Government of Himachal Pradesh regarding development and maintenance of road links mentioned in the Schedule of the Agreement, under section 10 of the National Highways Act, 1956. [Placed in Library. See No. LT-7101/83]
- (2) A copy of the Solatium Fund (Amendment) Scheme, 1983 (Hindi and English versions) published in Notification No. S.O. 701(E) in Gazette of India dated the 29th September, 1983 under sub-section (3) of Section 109C of the Motor Vehicles Act, 1939. [Placed in Library. See No. LT-7102/831

Annual Accounts of University of Delhi for 1981-82 and Statement showing reasons for delay in laying the said Accounts, Annual Report and Review on the Working of North Eastern Hill University, Shillong for 1981-82 and Statement for delay

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): I beg to lay on the Table :

- (1) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, for the year 1981-82 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7103/83]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1981-82.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the North-Eastern Hill Univer-Shillong, for the year 1981-82.
- (4) A statement (Hindi and English versions) showing reasons for delay on laying the papers mentioned at (3) above.

[Placed in Library. See No. LT- 7104/83]

Notifications under Prevention of Food Adulteration Act, 1954

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954,

- (1) The Prevention of Food Adulteration (First Amendment) Rules, 1983 published in Notification No. G.S.R. 109(E) in Gazette of India dated the 26th February, 1983 together with a corrigendum thereto published in Notification No. G.S.R. 539(E) in Gazette of India dated the 1st July. 1983
- (2) The Prevention of Food Adulteration (Third Amendment Rules. 1983 published in Notification No. G.S.R. 268(E) in Gazette of India dated the 16th March, 1983 together with a corrigendum to Hindi version thereof published in Notification No. G.S.R. 634 in Gazette of India dated the 9th August, 1983. [Placed in Library. See No. LT- 7105/83].

Notification under Finance Act, 1979, Income Tax (Ninth Amendment) Rules, 1983 and Notification under Customs Act, 1962

THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI S.B.P. PATTABHI RAMA RAO): I beg to lay on the Table :-

- (1) A copy of Notification No. G S.R. 849(E) (Hindi and English versions) published in Gazette of India dated the 19th November, 1983 together with an explanatory memorandum regarding exemption to the Heads of Governments, their spouses, delegates (including officials) and the foreign media representatives in respect of their international journeys out of India at the close of the Commonwealth Heads of Governments Meeting held in New Delhi from the payment of foreign travel tax, under section 41 of the Finance Act, 1979. [Placed in Library. See No. LT-7106/83].
- (2) A copy of the Income-tax (Ninth Amendment) Rules, 1983 (Hindi and English versions) published in Notification No. S.O. 825(E) in Gazette of India dated the 18th November, 1983, under section 296 of the Incom e tax Act, 1961. [Placed in Library. See No. LT- 7107/83].
- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-
 - (i) G.S.R. 840(E) published in Gazette of India dated the 15th November, 1983 together with an explanatory memorandum making certain amendment to Notification No. 211/83-Customs dated the 3rd July, 1983 clarifying that exemption from customs duty would be available for all types of capital goods which are required for installation at the premises/site of the ship repair unit.
 - (ii) G.S.R. 844(E) published Gazette of India dated the 18th November, 1983 together with an explanatory memorandum making certain amendment to

Notification No. 134/83-Customs dated the 13th May, 1983 so as to continue the exemption without any time limit.

Comm. on Welfare

or SC and ST-Statt.

- (iii) G.S.R. 847(E) published in Gazette of India dated the 18th November, 1983 together with an explanatory memorandum making certain amendments to Notification Nos. 215-Customs dated the 1st November, 1980, 276-Customs dated the 14th December, 1983 and 38-Customs dated the 1st March, 1983 so as to provide that the concessional rates of duty prescribed under these notifications on man-made fibres shall not apply to blends or mixtures of celulosic fibres with non-cellulosic fibres.
- (iv) G.S.R. 862(E) published in Gazette of India dated the 26th November, 1983 together with an explanatory note regarding exemption to stainless steel seamless mother pipes, when imported for the manufacture of stainless steel tubes and pipes from the basic customs duty in excess of 60 per cent ad valorem. [Placed in Library. See No. LT-7108/83].

12.14 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Statement showing final replies of Govt. to recommendations of the Twenty Ninth Action Taken Report of the Welfare of Scheduled Castes and Scheduled Tribes on Ministry of Communications

PROF. NIRMALA KUMARI SHAK-TAWAT (Chittorgarh): I beg to lay on the Table Statement (Hindi and English versions) showing final replies of Government to the recommendations contained in